Year-2020-21

I, 990 219 son/daughter/wife 330 219 aged 9 Years, belonging to Good forcula 3917 service and presently working as 92121 given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

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A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.		Self	Spouse name (Dependant-2	Dependant-
(i)	Cash		: #4.	1:-:	, TE**, —	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SO, BONA	HIL	1000/- HIC	2000/- NIL	2500/- NiL
(iii)	Bonds, Debentures and shares in Companies	Hic	HIL.	HIL	HIL	HIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L IC 4000/- 4701-17	HIL	Hic	NIL	MIL
(v)	Motor Vehicles (details of make, etc.)	ーガル	HiL	मोध तांड्रकि होन्द्र हो १०१७ ७ 2578	HIL	NiL
(vi)	Jewellery (give details of weight and value)	NiL	Ni 20 g Gold	HIL	N/C	HIL
vii)	Other assets, such as values of claims / interests	HiL	Nic	NIL	Nic	MIC

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B <u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	The state of the s	Self	Spouse name (s)	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Control	Hic	MIL	Nic	15456)
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	MiL	pic	Nic	MIC	NIC
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	HIL	NiL	HiL	Hic	HIL
	Houses / Anartments	Call Call	HIL	HIL	HIL	इका हा १९१९ मि
(1)	Other (such as interest in property)	MIL	Nic	HiL	HIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I	8000001-
A CONTRACTOR OF THE STATE OF TH	(ii) Loans from financial institutions	MIL	HIC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nic	ИÌL
	(b) dues to departments dealing with supply of water	MIL	N)'L
	(c) dues to departments dealing with supply of electricity	Nic -	NIC

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	(d) dues to departments dealing with telephones	NiL	NI'L	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL		
	(f) Other dues, if any	HIL	NIC	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	B1KPR9482H	NIA	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	HIL	MIL	
	(iii) Sales Tax [Only in case of proprietary business]	MIL	171'L	
	(iv) Property Tax	HIL	MIL	

(iv) Property Tax	atomic and a			HIL	MIL
C Personal Detail					Trans Dece
GPF/CPF/PRAN No. :-		P.T.S.)	BLA 12	19	
Gender		m.	(M/F)		
Date of Birth	:-	040	051	980	DD/MM/YYYY)
Class/Group	÷			s/B/C)	
Cadre	÷	BLA	5 BR1	VEC	
		(Full Nam	e e.g. B.A.S.	- Bihar Admini:	strative Service,
		B.S.S.:- B	ihar Secretari	at Service etc.)	
Home District	उमरा भाग पुर				
I hereby declare th	at the al	ove details	s are true to	he best of my	knowledge and belief.
			Signature:		2119
			Name of Emp	oloyee Gjoja	न द्याप
Place: 9211			Designation:	· · · · · ·	
Date: 12.2.202/			Department:	Form Pa	WITT CONT
					n form must be A4 size

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